Supplementary Cause List - 1 Sr. No. 2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 25/2020 EMG-CM No. 51/2020

Mahesh Chander Sharma and another

....Petitioner (s)

Through: - Mr. R. P. Sharma, Advocate (on video Call from residence in Jammu)

V/s

Union Territory of Jammu & Kashmir and others

....Respondent(s)

Through: - Mr. Aseem Sawhney, AAG (on video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 01.06.2020

Mr. Assem Sawhney, learned AAG appearing for the respondents has sought some time to file objections.

Time is granted.

Let the file come up on 03.06.2020.

Interim application will be considered on the next date of hearing.

(RAJNESH OSWAL) JUDGE

Jammu 01.06.2020 (Rakesh)